

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO-2980**  
ANSWERED ON- 26/03/2025

**NATIONAL HIGHWAYS AND TOLLS**

2980. SHRI SANDEEP KUMAR PATHAK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the list of toll tax collected on NH and other Central Government owned expressways during the last three financial years and payment done to the companies running the toll plazas, year-wise and State-wise/UT-wise;
- (b) the amount of investment of various companies on construction of NH and amount of the loan/liability on NHAI as on date;
- (c) the list of toll plazas that have been abolished/removed during the last three years, State-wise/UT-wise;
- (d) the average per km rate of toll tax to be paid for various categories of vehicles, State-wise/UT-wise; and
- (e) the list of funds released and utilised to NHAI during the last three years, year-wise?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) The details of user fee collected on National Highways and Expressways during last three financial years are at Annexure A.

Further, during bidding process of a user fee plaza, user fee collecting agency has to quote remittance that will be paid by fee collecting agency to National Highways Authority of India (NHAI). This remittance is derived by fee collecting agency after estimating total collection from user fee plaza and adjusting administrative/operation charges for running of user fee plaza and contractor's profit. Hence, for operation and other expenses incurred on user fee plaza, no payment is done to user fee collecting agencies as same is already accounted for in their bid.

(b) The amount of private investment of various companies on construction of National Highways since Financial Year 2004-05 up to 28.02.2025 is Rs.3,41,509.46 crore. The total outstanding debt of NHAI as on 28.02.2025 is Rs. 2,55,254 crore.

(c) The details of user fee plazas that have been abolished /removed during last three years are at Annexure B.

(d) The base rates for the calculation of user fee rates are uniform across the National Highways. The base rates for various categories of vehicles for use of a section of national highway of four or more lanes for the financial year 2024-25 are as under:

<b>Category of Vehicles</b>	<b>Base rates for Financial Year 2024-25</b>
Car, Jeep, Van or Light Motor Vehicle	1.46
Light Commercial Vehicle, Light Goods Vehicle or Mini Bus	2.36
Bus or Truck (Two axles)	4.96
Three-axle commercial vehicles	5.41
Heavy Construction Machinery(HCM) or Earth Moving Equipment (EME) or Multi Axle Vehicle (MAV) (four to six axles)	7.78
Oversized Vehicles (seven or more axles)	9.47

(e) The details of total funds released during last three years to National Highways Authority of India (NHAI) are as under:

<b>Financial Year</b>	<b>Funds released to NHAI during last three years. (in Crore Rupees)</b>
2021-22	73,067.76
2022-23	1,60,587.14
2023-24	2,05,136.21

**ANNEXURE A**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 2980 FOR ANSWER ON 26.03.2025 ASKED BY SHRI SANDEEP KUMAR PATHAK REGARDING NATIONAL HIGHWAYS AND TOLLS.

The details of user fee collection on National Highways and Expressways during last three financial years:

Name of the State/UT	User fee collection (in Crore Rupees)		
	2021-22	2022-23	2023-24
Andhra Pradesh	2,434.42	3,273.86	3,502.27
Assam	299.48	465.90	486.49
Bihar	1,271.55	1,566.07	1,720.81
Chhattisgarh	481.89	865.75	1,009.73
Gujarat	3,642.40	4,518.96	4,851.04
Haryana	1,093.90	2,501.51	3,521.64
Himachal Pradesh	37.11	55.64	113.97
Jammu & Kashmir (UT)	194.81	409.96	436.86
Jharkhand	422.19	607.32	818.21
Karnataka	2,351.26	3,516.79	4,086.18
Kerala	215.66	460.71	562.71
Madhya Pradesh	2,472.62	3,184.62	3,858.43
Meghalaya	88.47	93.61	95.82
Maharashtra (including Goa)	3,386.21	4,660.21	5,352.53
Odisha	685.64	1,274.49	1,745.10
Punjab	293.47	1,188.16	1,491.94
Rajasthan	3,942.44	5,084.68	5,885.03
Tamil Nadu	2,695.773	3,817.484	4,221.50
Telangana	1,380.04	1,826.27	2,097.57
Uttar Pradesh	4,183.74	5,583.43	6,695.40
Uttarakhand	324.23	458.27	533.61
West Bengal	2,031.03	2,618.71	2,795.29

**ANNEXURE B**

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 2980 FOR ANSWER ON 26.03.2025 ASKED BY SHRI SANDEEP KUMAR PATHAK REGARDING NATIONAL HIGHWAYS AND TOLLS.

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The details of user fee plazas that have been abolished/removed during the last three years:

<b>User fee Plaza abolished in last three years</b>	<b><u>State/UT</u></b>
Chilakapalem plaza	Andhra Pradesh
Srinagar Toll Plaza	Haryana
Kollapalle	Telangana
Kollam	Kerala
Thandikhui	Jammu
06 fee plazas on Hubli-Dharwad bypass of NH-4 from Km. 403.800 to 433.280	Karnataka
Fee plaza on Katni bypass	Madhya Pradesh
Fee plaza on Rewa bypass	Madhya Pradesh
Kardha village (Bhandara)	Maharashtra

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